

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

Service Tax Appeal No. 460 of 2012-DB

[Arising out of Order-in-Appeal No SRP/307/VDR-I/2012 dated 15/09/2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-VADODARA-I]

Power Build Ltd

Anand Sojitra Road,
Vallabh Vidyanagar,
ANAND,
GUJARAT

395001

VERSUS

... Appellant

C.C.E. & S.T.-Vadodara-i

1ST FLOOR...CENTRAL EXCISE BUILDING,
RACE COURSE CIRCLE,
VADODARA,
GUJARAT

390007

... Respondent

APPEARANCE :

Shri M. Pandya, Advocate for the appellant

Shri Sanjeev Kinker, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER No. A/10351 / 2020

DATE OF HEARING/ DECISION : 30/01/2020

RAMESH NAIR

The appellant filed a request letter to withdraw these appeals as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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